

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/672/2018

Jabalpur, this Thursday, the 23rd day of August, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Mahesh Kumar Awasthi S/o Shri A.C. Awasthi, Post-Sub Post Master Aged about 60 years, R/o Ward No.3 Rehli Post & Tehsil Rehli District Sagar (M.P.) **-Applicant**
 (By Advocate –**Shri Parag S. Chaturvedi**)

V e r s u s

1. Union of India, Through Secretary, The Ministry of Post & Telegraph Dak Bhawan, Parliament Street, New Delhi 110001
2. The Chief Post Master General Circle Bhopal Bhopal (M.P.) 462012
3. The Superintendent of Post Offices Sagar, Division Sagar (M.P.) 470001 **- Respondents**
 (By Advocate –**Shri S.P. Singh**)

O R D E R (Oral)

By Navin Tandon, AM:-

Learned counsel for the applicant submits that he wants to withdraw this Original Application with liberty to approach this Tribunal at appropriate time.

2. Permission granted.
3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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